

(b) if so, the place where it is proposed to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) Does not arise.

[Translation]

SHRI DIGVIJAYA SINGH (Rajgarh): Sir, the stock of foodgrains, sugar and edible oil allotted to the Madhya Pradesh Government during 1990-91 by the Central Government has not been fully utilized by the former, as a result of which the prices of edible oils have sky-rocketed in Madhya Pradesh during the last year. Despite the acute shortage of this commodity, the Madhya Pradesh Government is not lifting its allotted quota. At present, the fair-price shops in Madhya Pradesh controlled by the B.J.P. Government have no stocks of wheat and rice or edible oils... (Interruptions)...

SHRI PHOOL CHAND VERMA (Shajapur) : The hon. Member says that the quota has not been lifted. My contention is that the Central Government is not giving the allotted quota to the Madhya Pradesh Government.

MR. SPEAKER: Please sit down.

(Interruptions)

[English]

SHRI DIGVIJAYA SINGH: This is the answer to my question. They have not taken the allotted quota. They have not lifted the quota of edible-oil. They are helping the blackmarketeers... (Interruptions) I have raised the question of non-availability of edible-oil. (Interruptions)

[Translation]

SHRI PHOOL CHAND VERMA: You can ask the hon. Minister.

MR. SPEAKER : Whatever you are saying is not going on record.

(Interruptions)

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir I can very well understand the concern of the hon. Members on the supply of very essential commodities for consumption by the people. I would draw the attention of the Minister for Civil Supplies here and I would request him to place the situation before the House. (Interruptions)

[Translation]

MR. SPEAKER : That is enough. Now please sit down.

SHRI MADAN LAL KHURANA (South Delhi): Sir, with your permission, I would like to draw the attention of the House towards a very serious matter. In the context of the assassination of former Prime Minister Shri Rajiv Gandhi, I would like to say that the intelligence agencies totally failed in their task. Ideally, there should have been a suo-motu statement from the Government because the terms of reference of the commission of inquiry set up by the Government are limited to the events following the assassination. Why is the Government silent as regards the conspiracy behind the assassination? A number of questions arise because the country's intelligence agencies like I.B. and RAW have a presence in Tamil Nadu and Sri Lanka. It was alleged that the Karunanidhi Government was dismissed because it leaked the reports of intelligence agencies. Our Home Minister has said that Foreign powers are behind the assassination of Shri Rajiv Gandhi. I would like to know the reports of intelligence agencies in this matter. If they did not give any reports then I would call them total failures. I have some information and would like to give an example...

*Not recorded.

MR. SPEAKER: No, no. No, examples...

SHRI MADAN LAL KHURANA: Sir, it is a matter of serious concern that an LTTE delegation led by Kasi Anandan met Shri Rajiv Gandhi on 4th March in Delhi. An agent of RAW was part of the delegation and this agent sent a coded letter towards the end of March. This letter was decoded after three months. I would like to know the message sent by the agent who is at present untraceable. After Shrimati Indira Gandhi was assassinated the Lt. Governor of Delhi, Delhi's Police Commissioner and a dozen police officers were removed from their posts.

Sir, why has no action been taken against I.B. and RAW for their failure? If these intelligence agencies could not protect the former Prime Minister, Shri Rajiv Gandhi, they may also prove to be a total failure in the case of country's security as well. The Government should make a statement and the terms of reference of the Commission of inquiry should be extended to finding out the ramifications of the conspiracy that led to the assassination of Shri Rajiv Gandhi so that this house and the country could know the facts...

MR. SPEAKER : Shri, Harikewal Prasad...

(Interruptions)

SHRI HARIKEWAL PRASAD (Salempur): Mr. Speaker Sir, Through you I would like to draw the attention of the House....

SHRI MADAN LAL KHURANA: Where is the agent of RAW who was part of the delegation that met Rajiv Gandhi?

SHRI HARIKEWAL PRASAD : Sir, in the last elections, the General Manager of North-East Railway, Gorakhpur and officials of the previous Government tried to scuttle my efforts to get elected. The public of my constituency did not commit any

crime by defeating the ex-Railway Minister Shri Janeshwar Mishra. Before his defeat, the Divisional Railway Manager and the General Manager conspired to introduce a train between Bhatni and Varanasi to help him get elected. The local people had a long-standing demand for such a train. The local people were demanding introduction of a train at any point of time from morning to evening and a train was introduced in May. When I was declared elected on the first of July, the train service was discontinued. The hon. Minister said that the public in my constituency had committed a crime by electing me and this has led to the discontinuation of the train service. So I would like to know...*(Interruptions)*

MR. SPEAKER: Alright, you have had your say...

(Interruptions)

SHRI HARIKEWAL PRASAD : The people of Salempur will start a 'Rail Roko' agitation. Sir, yesterday you had threatened me in anger that you would cancel my Membership. Why have the people of my constituency elected me? To voice their grievances through me. Sir, if you don't protect the rights of the Members, then who will? *(Interruptions)* I would like to draw the attention of the leader of this august House that if appropriate action is not taken then I would have to relinquish my Membership of this House on 9th of this month and I wouldn't care about it. *(Interruptions)*

[English]

MR. SPEAKER: I do not appreciate these kinds of threats. If you do that, I will take necessary action against you.

[Translation]

SHRI HARIKEWAL PRASAD We should at least be informed of the Government's decision. *(Interruptions)*